145

## Financial closure of power projects

- 259. SHRI ABANI ROY: Will the Minister of POWER be pleased to state:
- (a) whether Government's attention has been drawn to the newsitem captioned "18 power projects likely to achieve fin closure in 1999" as reported in the Economic Times dated the 31st December, 1999;
- (b) if so, the details of power projects across the country which are finally set to achieve financial closure;
- (c) the total production of power to be made by these power projects; and

(d) to what extent the shortage of power would be met?

THE MINISTER OF POWER. MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF NON-CONVENTIONAL **ENERGY** SOURCES (SHRI P.R. KUMARAMANGALAM): (a) to (d) Yes, Sir, the Government has identified 18 power projects, involving both the private and public sector, which are likely to achieve financial closure and start construction by March, 31, 1999. Details of these projects are given in the Statement it is estimated that once these projects are fully commissioned, a capacity of 9319 MW will be added.

## Statement

[24 FEB. 1999]

Details of the power projects identified for achieving financial closure and start construction by March 31, 1999

s. No.	Name of the project	State	Capacity(MW)
Public	Sector		
	National Thermal Power Corporation		
1.	Kawas Combined Cycle Power Project Stage-Il	Gujarat	650
2.	Jhanor Gandhar Combined Cycle Power Project Stage-Il	Gujarat	650
3.	Anta Combined Cycle Power Project Stage-Il	Rajasthan	650
4.	Auraiya Combined Cycle-Power Project Stage-Il	Uttar Pradesh	650
5.	Talcher Super Thermal Power Project Stage-Il	Orissa	2000
	National Hydro-Electric Power Corporat	tion	
6.	Chamera Hydro-electric Project Stage-ll	Himachal	300
	Private Sector	Pradesh	
7.	Maheshwari Hydro-Electric Project, M/s. Shri	Madhya	400
	Maheshwar Hydel Power Corporation Ltd.	Pradesh	
8.	Malana Hydro-Electric Project, M/s Rajasthan Spinning & Weaving Mills Ltd.	Himachal Pradesh	86
9.	Dabhol Combined Cycle Gas Turbine, M/s. Dabhol Power Company	Maharashtra	2184
10.	Nayveli Themal Power Project, M/s. ST-CMS Electric Company	Tamil Nadu	250
11.	North-Madras Thermal Power Project Stage-II, M/s. Videocon Power Ltd.	Tamil Nadu	1050
12.	Jojobera Themal Power Project, M/s.  Jamshedpur Power Company Ltd.	Bihar	240

147

s. No.	Name of the project	State	Capacity(MW)
13.	Pillaipenimalnallur Combined Cycle Gas Turbine, M/s. P.P.N. Power Generating Company.	Tamil Nadu	330.5
14,	Kondapally Combined Cycle Gas Turbine, M/s. Kondapalli Power Corporation Ltd.	Andhra Pradesh	350
15.	Samalpalti Diesel Gas power Project, M/s. SamaipaJti	Tamil Nadu	106
16.	Power Company Samayanallur Diesel Gas Power Project, M/s. Balaji Power	Tamil Nadu	106
17.	Corporation Private Ltd. Mini Power Plant, M/s. LVS Power Ltd.	Andhra Pradesh	33
18.	Captive Plant, M/s. Som Power Ltd.	Madhya Pradesh	28.25

## **Power Plants in Himachal Pradesh**

260. SHRI ANIL SHARMA: Will the Minister of POWER be pleased to state:

- (a) the installed capacity of various power plants in Himachal Pradesh; and
- (b) the details regarding major power projects planned to set up in that state during the Ninth Five Year Plan?

THE MINISTER OF POWER, MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF NON-CONVENTIONAL ENERGY SOURCES (SHRI P.R. KUMARAMANGALAM):

(a) The installed capacity of various power plants in Himachal Pradesh as on 31.1.1999 is 299.50 MW as follows:

Hydro Projects 299.37 MW
Diesel Projects 0.13 MW
TOTAL 299.50 MW

(b) The following hydel projects have becen planned to be set up in Himachal Pradesh during the Ninth Five Year Plan:

Projects	Capacity (MW)
Baspa-2	300 22.5
Ghanvi	
Uhl-III	100
Dhamvari Sunda	70
Nathpa Jhakri	1500

## टिहरी बांध के विस्थापित व्यक्तियों के पुनर्वास के लिए भूमि

- 261. श्री मनोहर कान्त ध्यानी: क्या विद्युत मंत्री 15 दिसम्बर, 1998 को राज्य सभा में अतारांकित प्रश्न 1799 के दिए गए उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि:
- (क) क्या केन्द्र सरकार ने देहरादून जिले में पुराने चाय बागान सिहत 540 एकड़ भूमि को अधिग्रहीत करने के उद्देश्य ले भू-उपयोग बदलने के कार भूमि के विक्रय में आ रही बाधाओं को समाप्त करने के लिए कोई पहल की हैं, और
- (ख) क्या केन्द्र सरकार ने 10,200 शहरी एवं ग्रामीण परिवारों मेंसे 7355 परिवारों का पुनर्वास पूरा होने के बाद बाकी बचे व्यक्तियों के पुनर्वास के लिए 5000 एकड़ भूमि की आवश्यकता के संबंध में इस मुद्दे को प्राथमिकता के आधार पर उत्तर प्रदेश सरकार के साथ उठाया हैं, यदि हां, तो उसके क्या परिणाम निकले और यदि नहीं, तो उसके क्या कारण हैं?

विद्युत मंत्री संसदीय कार्य और गैर-पारम्परिक ऊर्जा स्रोत मंत्री (श्री पी. आर. कुमार मंगलम) : (क) से (ख) परियोजना प्रभावित लोगों की पुनः स्थापना और पुनर्वास के लिए टिहरी हाइड्रो डेवलमेंट कारपोरेशन लि. को दिए जाने के लिए देहरादून के निकट चाय बागान भूमि के अधिग्रहण की संभावना का पता लगाने के लिए उत्तर प्रदेश राज्य सरकार से संपर्क स्थापित किया गया हैं। 2500 एकड़ भूमि के अधिग्रहण हेतु एक प्रस्ताव वर्ष 1996 में राज्य सरकार